

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/582/ (IB)/2017
NAME OF THE PETITIONER(S) : BRILLIANT ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA
UNDER SECTION : 10 RULE 7

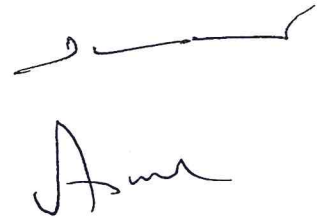
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	KRISHNA SHARAN MISHRA represented by Shri. Anirudh Pandian	Practicing Company Secretary Sr. Advocate	
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K. CHANDRASEKARAN
Counsel for SBI

M. Karathnachan Thiladas
CM (Lead) SBI
A. SURESH
Chief Manager, SBI

with...



ORDER

Counsel representing both the parties are present and submitted their arguments.
Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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